

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
DIVISION BENCH
COURT - I

ITEM No.206- IA/550(AHM) 2023
ITEM No. 207- IA/644(AHM) 2023
ITEM No. 208- IA/1272(AHM) 2023 in
IA/550(AHM) 2023
ITEM No. 209- IA/1413(AHM) 2023 in
IA/644(AHM) 2023
ITEM No. 210- IA/1419(AHM) 2023
ITEM No. 211- IA/13(AHM) 2024
In
CP(IB) 208 of 2017

Proceedings under Section 9 IBC

IN THE MATTER OF:

Ramesh T Mehta (HUF)
V/s
Winsome Diamond & Jewellery Ltd

.....Applicant

.....Respondent

Order delivered on 03/05/2024

Coram:

Mr. Shammi Khan, Hon'ble Member(J)
Mr. Sameer Kakar, Hon'ble Member(T)

PRESENT:

For the Applicant	: Mr. Prerak Bhatt, Advocate
For the Liquidator	: Mr. Nipun Singhvi, Adv. a/w. : Ms. Pragati Tiwari, Advocate
For the Respondent	: Mr. Munjaal Bhatt, Advocate for R-2 : Mr. RV Goutham, Advocate for R- 4 to 6 : Mr. Vaibhav Goswamy, Advocate for R-7 to 11 : Mr. Anuj Trivedi, Advocate for R-12

ORDER

It has been apprised by the Counsels appearing for the parties that the matter listed before the Hon'ble Principal Bench for transfer of cases, which is listed today and now stands adjourned to 31.05.2024 being TA (IBC) – 03(PB)/2024.

In view of the above, with the consent of all parties, all matters stand adjourned beyond the date.

Re-list on 26.06.2024.

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SAMEER KAKAR
MEMBER (TECHNICAL)

SHAMMI KHAN
MEMBER (JUDICIAL)